

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4873
ANSWERED ON:27.04.2005
DELAY IN DELIVERY OF MONEY ORDERS
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government conducts inquiry into cases of complaints received regarding delay in the delivery of money orders;
- (b) if so, the State-wise details thereof;
- (c) the number of employees found guilty in this regard;
- (d) whether the disciplinary proceedings have been completed in these matters; and
- (e) if so, the number of employees against whom charges has been proved and punishment meted out?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) Yes, Sir.
- (b) The details are given in the Annexure.
- (c) 243 employees have been found guilty in this regard.
- (d) Disciplinary proceedings have been completed in 177 cases. They are under process in the remaining 66 cases.
- (e) The charges have been proved in respect of 171 employees and punishment meted out to them.

ANNEXURE

STATE-WISE COMPLAINTS RECEIVED REGARDING DELAY IN THE DELIVERY
OF MONEY ORDERS

Name of State	No. of complaints regarding delay
Assam	2206
Andhra Pradesh	2158
Arunachal Pradesh	82
Bihar	488
Chhattisgarh	34
Delhi	0
Gujarat	0
Haryana	3343
Himachal Pradesh	5488
Jammu & Kashmir	179
Jharkhand	12
Karnataka	1044
Kerala	6663
Madhya Pradesh	410
Maharashtra	0
Manipur	201
Meghalaya	151
Mizoram	47
Nagaland	153
Orissa	3613

Punjab	0
Rajasthan	95
Sikkim	387
Tamilnadu	3142
Tripura	160
Uttar Pradesh	8292
Uttaranchal	7
West Bengal	26538
Total	64893
